COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 258 OF 2018

Dated: <u>28th November, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar Industries Association Vs.	Appellant(s)
Bihar Electricity Regulatory Commis	sioner & Anr Respondent(s)
Counsel for the Appellant (s) :	Mr. Sanjay Kumar Dubey Mr. Kishan Kant Dubey Mr. Suraj Samdarshi Mr. Pankaj Bhagat Ms. Tusharika Sharma
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya for R-2
	Mr. Subir Kumar Mr. Ashish Verma Ms. Srishti Thukral Ms. Anika Madhura

Mr. Pawan Kumar, Deputy Director appearing for the Respondent No. 1, party-in-Person submitted that he will accept notice on behalf of Respondent No. 1. Further, he prays to file his reply during course of the day in the Registry after duly serving copy on the other side.

ORDER

Submissions made by Mr. Pawan Kumar, Deputy Director, Party-in-Person for the Respondent No. 1, as stated above, is placed on record.

Mr. Pawan Kumar, Deputy Director, Party-in-Person permitted to file his reply during course of the day in the Registry after duly serving copy on the other side.

Learned counsel appearing for the Appellant prays for 4 weeks' time to file rejoinder to the reply submitted by the Respondent Nos. 1 & 2.

Submissions made by the learned counsel appearing for the Appellant, as stated above, are placed on record.

Learned counsel appearing for the Appellant is permitted to file rejoinder on or before 27.12.2018 after duly serving copy on the other side.

List the matter on <u>11.02.2019</u>.

(S.D. Dubey) Technical Member Bk/kt

(Justice N.K. Patil) Judicial Member